



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
17 Review.Pet./85/2017 AT 2:00 PM	AFJAL HUSSAIN MAZUMDER and 3 ORS Versus THE UNION OF INDIA and 6 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	C.G.C. MRS.R DEVI ASSTT.S.G.I.
18 WP(C)/142/2019 AT 2:00 P.M	BEAUTI CHETIA Versus THE STATE OF ASSAM AND 9 ORS	MR. D DAS MR. M BARUAH	MR. M DUTTA (R9) MR. A DEKA (R7, R8) SC, SEC. EDU.
MOTION			
19 WP(C)/2072/2025 FIXED	MURSHIDA YEASMIN LASKAR AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ADMISSION			
20 WP(C)/1339/2025 B/O	NEW ENGINEERING AND POLYTECHNIC FACULTY ASSOCIATION OF ASSAM NEPFAA Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MRIDUNIL M KASHYAP	SC, HIGHER EDU

LEAVE NOTE OF ADVOCATES FOR 08/05/2025

1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
4)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
5)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
6)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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17)	MR. S SHARMA	06-05-2025	To	08-05-2025
18)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025
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24)	MR. A I KATHAR	08-05-2025	To	08-05-2025
25)	MR. A RONGPHAR	08-05-2025	To	08-05-2025
26)	MR. B NATH	07-05-2025	To	12-05-2025
27)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
28)	MR. M RAHMAN	07-05-2025	To	12-05-2025



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[For Thursday,8th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	WP(C)/2342/2025 FIXED	HAFIZUL HAQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR G CHOUDHURY MS N KALITA MR ARINDAM BARUAH	SC, REVENUE
18	WP(C)/2459/2025 B/O	MAA SARADA STORE AND ANR Versus THE STATE OF ASSAM AND ORS	MR. S NATH	GA, ASSAM SC. BTC
ADMISSION				
19	WP(C)/715/2025 FIXED	SRI RAJIB HAZARIKA Versus OIL AND NATURAL GAS CORPORATION	MR. D DAS SR. ADV R SARMAH MS M KAKOTY MR K J HAZARIKA	MR S CHAKRABORTY MR. U S BORA
20	WITH WP(C)/1080/2025 CAVT. NO. 017520/25,N	MS J P BORGOHAIN Versus OIL AND NATURAL GAS CORPORATION	MR. R B PHOOKAN MS. D DAS	MR S CHAKRABORTY MR. U S BORA (R-5) FOR CAVEATOR
	WITH I.A.(Civil)/1464/2025 in WP(C)/1080/2025	M/S J P BORGOHAIN Versus OIL AND NATURAL GAS CORPORATION	MR. R B PHOOKAN MS. D DAS	MR S CHAKRABORTY MR. U S BORA (R-5)
21	WITH WP(C)/1230/2025 CAVT. NO. 01772/025,	M/S. SANJIB KAKATY Versus OIL AND NATURAL GAS CORPORATIO	MR. D DAS SR. ADV MR H K SARMA MS. S YASMIN MS K BHATTACHARYYA	MR S CHAKRABORTY MR. U S BORA (R-4) FOR CAVEATOR
ORDERS				
22	WP(C)/2011/2023 B/O	CHANU ALI AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. U K DAS MS. B D SARMAH	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 AM

**HONOURABLE MRS. JUSTICE Y. LONGKUMER WILL
JOIN THE COURT PROCEEDINGS THROUGH REMOTE
VIDEO CONFERENCING]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 Crl.A./162/2022 (AT 10:30 AM)	ATOWAR ALI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE S. K. MEDHI AND
HONOURABLE MRS. JUSTICE Y. LONGKUMER]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

11	I.A.(CrI.)/269/2024 WITH LCR 5 FILES. P.B-2. FIXED. in CrI.A./76/2024 WITH CrI.A./76/2024	TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. MD. TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB MR H R A CHOUDHURY MR. A MOBARAQUE MR. A AHMED MR. I U CHOWDHURY S A AKIB	PP, ASSAM PP, ASSAM
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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL
DIVISION BENCH OR AT 03:00 P.M. WHICHEVER IS EARLIER]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

8	WP(C)/5818/2021 FIXED	DALIM DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. SC, FOREST MRS J M KONWAR MR. R KALITA MR. R SALOI MR J SINGH
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1)	MR A K DAS	08-04-2025	To	08-05-2025
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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
17 WP(C)/2357/2025 FIXED	SANJAY DEWAN AND ANR Versus UNION OF INDIA AND ANR	MR. S I TALUKDAR J A SIKDAR	MS. K PHUKAN (C.G.C.) DY.S.G.I.
18 WP(C)/2430/2025 B/O	NIRAJ SHARMA Versus UNION OF INDIA AND ANR	MR. S I TALUKDAR J A SIKDAR	DY.S.G.I.
ADMISSION			
19 WP(C)/7009/2016 FIXED	M/S GROB TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MS.S KAKATI MR.C CHAKRABORTY	GA, ASSAM MS P.R. MAHANTA, SC, REVENUE
20 WP(C)/1164/2023 FIXED	BANK OF INDIA Versus M/S MURULI HARDWARE AND 6 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR. R DUBEY(R-4) MR. D MAZUMDAR (r-3) MS. S KANUNGOE (r-3) MS. J CHETTRY (r-3) MR. S K CHOUDHURY (R-4)
21 WP(C)/318/2025 FIXED	ABDUL AZIZ MAZARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MS R DEKA	GA, ASSAM SC, FINANCE DEPTT.
22 WP(C)/1478/2025 FIXED	DHARMISTHA BORAH AND 2 ORS. Versus STATE OF ASSAM AND 2 ORS.	MR. S SAHU MS A ROY S SHAHI	GA, ASSAM SC, REVENUE
ORDERS			
23 WP(C)/593/2023 FIXED	KANURAM BORO AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR P C GOSWAMI MR. P P DAS	GA, ASSAM MR B C TALUKDAR (r-5,6,8,9) MR K TALUKDAR (r-5,6,8,9) SC, REVENUE
WITH I.A.(Civil)/1346/2025 in WP(C)/593/2023	KANURAM BORO Versus THE STATE OF ASSAM AND 8 ORS	MR. P P DAS	GA, ASSAM SC, REVENUE

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23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
24)	MR. A I KATHAR	08-05-2025	To	08-05-2025
25)	MR. A RONGPHAR	08-05-2025	To	08-05-2025
26)	MR. B NATH	07-05-2025	To	12-05-2025
27)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
28)	MR. M RAHMAN	07-05-2025	To	12-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL SIT AT 10:30 AM.

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 Cont.Cas(C)/474/2017	PHUKAN CHANDRA NATH Versus SANJIV SINGH and 4 ORS.	MR. U K NAIR MR. A CHETRY MS. M BORKAKATI MR. M P SARMA	MR. M K CHOUDHURY Sr. Adv. R- 4 and 5 R-1, 2 and 3 MR. N BARUAH (R-4) (R- 1, 2 & 3) MR P BHARDWAJ (R- 4 & 5) (R- 1, 2 & 3) MR. M SHARMA (R- 1, 2 & 3)
2 Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. A SHARIF MR. J KALITA MS P BARMAN MR. M ALAM	MR. P N GOSWAMI MR. A DAS
WITH I.A.(Civil)/1887/2022 in Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus MAHENDRA KUMAR YADAVA, IFS	MR J KALITA MR D KALITA MS. S KAUR	
WITH I.A.(Civil)/3842/2024 in Cont.Cas(C)/701/2019	MAHENDRA KUMAR , I.F.S. Versus AJOY KUMAR MAZUMDAR	MR. D GOGOI MR. I BORTHAKUR	MR J KALITA
3 Cont.Cas(C)/78/2021	JOSUA N. SANGMA Versus ARVIND MADHAV SINGH AND ANR	MR. S K DAS MR D BARMAN	MR. P N GOSWAMI (R-1) MR. R R Gogoi (R-1)
4 Cont.Cas(C)/58/2023	EX TC 62078 RECT/BB RAMBIR Versus AJAY KUMAR BHALLA AND 3 ORS.	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR (R-4)
WITH Cont.Cas(C)/55/2023	RECT /GD ANIL KUMAR Versus AJAY KUMAR BHALLA AND 2 ORS.	MR P RAI MR H BEZBARUA MS. S. SAIKIA MS. R MAZUMDAR	

6	Cont.Cas(C)/462/2023	ANANTA RAM KALITA AND ANR Versus M. N. DAHAL	MR S MUKTAR	MR. D SAIKIA MR. S BORA MR P NAYAK
7	Cont.Cas(C)/576/2023	BUBUL NATH Versus JAYANT NARLIKAR, IAS	MR H TALUKDAR MR. K D SARMA	MR. B GOGOI (r-1) MR P NAYAK(r-1) MR A CHALIHA(r-1)
	WITH I.A.(Civil)/1412/2025 in Cont.Cas(C)/576/2023	SRI BUBUL NATH Versus MR ALOK KUMAR IAS	MR H TALUKDAR	
8	Cont.Cas(C)/716/2023	BIJON HAPILA Versus DIGANTA KUMAR BARUAH AND 8 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. P N GOSWAMI (R-1,2,3) MR P NAYAK(r-7) MR R M DAS (r-4,5,6) MR. C SHARMA (r-4,5,6) MR. D GOGOI (r-8) MR A CHALIHA(r-7) D JAIN (r-4,5,6) MS. M KALITA(R-1,2,3,8)
9	Cont.Cas(C)/458/2024	ABUL KASHEM PRODHANI Versus J. B. EKKA AND 6 ORS.	MR. M ISLAM MS A KHATUN	MR B SINHA (R-7) MR. K KONWAR MR. K KONWAR MR. K KONWAR MR. B GOGOI(R-3) MS. N BORAH MS. N BORAH MS. N BORAH MR B DEURI (R-5) MR P NAYAK(R-3) MR S DUTTA(R-1,4) MR S DUTTA(R-1,4) MR A CHALIHA (R-3) MR. H ISLAM(R-7)
10	Cont.Cas(C)/491/2024	FORIZ UDDIN LASKAR AND ANR Versus SRI JAY SHIVANI, IAS AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. K KONWAR (R2) MR S DUTTA (R2) MS P THAPA (R2)
11	Cont.Cas(C)/530/2024 B/O	RINKU BORDOLOI AND 10 ORS. Versus MR. RAKESH KUMAR, IAS and Anr.	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MR. H A TALUKDAR MS. U NANDA	
12	Cont.Cas(C)/560/2024	PANKAJ KAKOTY Versus SHRI MS MANIVANNAN IAS	MR. K N CHOUDHURY MD I H LASKAR MR. D J DAS	MR. D NATH (R-1) MR. T K MISRA(R-3) MS. N BARMAN(R-1) MR. P K MUNIR(R-3) MR D DEKA (R-2) DIPTI CHAKRAVARTY (R-3) MR. A. GAYAN(R-3)
13	Cont.Cas(C)/566/2024 B/O	GIAS UDDIN AHMED Versus PABITRA RAM KHAUND AND 2 ORS	MR J ABEDIN MR. A M AHMED B DAS	
14	Cont.Cas(C)/614/2024	SAMAN ALI SHEIKH AND ANR Versus SMTI SMTI. KAVITHA PADMANABHAN, IAS AND 2 ORS.	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	MR. A K SARMA (R-2,3) MR H J TAMULI(R-2,3)
15	I.A.(Civil)/3617/2024 IN CONT. CASE 184/2015 (D/O) in MC/80/2024 WITH MC/80/2024	DR. KHABIRUDDIN AHMED Versus MANISH THAKUR and 2 ORS.	MR. S I HUSSAIN	
		DR. KHABIRUDDIN AHMED Versus MANISH THAKUR and 2 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA	
16	Cont.Cas(C)/58/2025	BIJOY RABHA Versus BHARAT KUMAR VAISHNAV	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	

17	Cont.Cas(C)/71/2025	ON THE DEATH OF JATIN CHANDRA SHARMA Versus SRI RUPJYOTI PHUKAN	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA	MR. D SAIKIA (R-1,3) MR P NAYAK(R-1,3) MR P NAYAK(R-1,3) A BARTHAKUR(R-1,3) H BARUAH(R-1,3)
18	Cont.Cas(C)/89/2025 B/A	SMTI RUNTI GOHAIN Versus SMTI KEERTHI JALLI	MR P C DEY MR BASAB DEY	
19	Cont.Cas(C)/123/2025	MD IDRISH ALI Versus BISWAJIT PEGU AND 2 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR. J K GOSWAMI(R-1,3) MR. D NATH (R-2) MS. N BARMAN (R-2) MR D J BORO (R-1,3) R SAHIINII (R-2)
20	I.A.(Civil)/1387/2025 in Cont.Cas(C)/644/2023 WITH Cont.Cas(C)/644/2023	RUPRAM DAS Versus DR KAMAL KANTA KALITA RUPRAM DAS Versus DR. KAMALA KANTA KALITA AND 3 ORS	MR. S S S RAHMAN MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	
21	I.A.(Civil)/1388/2025 in Cont.Cas(C)/313/2024 WITH Cont.Cas(C)/313/2024	DINESH KUMAR SINGH Versus SHRI M S MANIVANNAM, IAS DINESH KUMAR SINGH Versus M S MANIVANNAM IAS AND ANR	MR. R K TALUKDAR MS TINLUNG MR. R K TALUKDAR MS TINLUNG	MR. D SAIKIA(R-1) MR P NAYAK(R-1) MR. B GOGOI MR. A PHUKAN(R-1) MR. D SAIKIA(R-1) MR. B GOGOI(R-1) MR P NAYAK(R-1) MR. A PHUKAN(R-1)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
22	WP(C)/5461/2021 PART-HEARD, FIXED	BHANITA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MR. R SARMA	SC, PWD ROAD GA, ASSAM SC, AG SC, FINANCE
23	WITH WP(C)/5328/2021	PROMOD CHANDRA KAKATI AND 11 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. P K GOSWAMI MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AG SC, FINANCE SC, PWD
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
24	WP(C)/1201/2024 FIXED	SMTI. RIJU MONI SAIKIA DAS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, GMC
HEARING				
25	WP(C)/434/2015 FIXED	JAGADISH CHANDRA CHANDA Versus THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
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13)	MR D K MISHRA	05-05-2025	To	09-05-2025
14)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
15)	MR. K MIRA	09-05-2025	To	14-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
44 Crl.Rev.P./3/2012	RUPJYOTI DAS Versus THE STATE OF ASSAM	MR.D C K HAZARIKA	PP, ASSAM
45 Crl.Rev.P./57/2013	ABDUL HASEN @ FIRDUS ALI Versus THE STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	PP, ASSAM
46 Crl.Rev.P./64/2013	DIBAKAR DUTTA Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.J BORA MR.A BHATTACHARYA MS.P BHATTACHARJEE	PP, ASSAM
47 Crl.Pet./21/2020	MOKBUL HOSSAIN AND ANR. Versus THE STATE OF ASSAM	MR Z KAMAR MR. R R KAUSHIK MR. A A R KARIM	PP, ASSAM
48 Crl.Rev.P./550/2022	MANOJ SHARMA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MS B R A SULTANA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
49 Crl.Pet./631/2024	SAFI ALOM Versus THE STATE OF ASSAM AND ANR	MD A SAHAD MR. M H ALI	MR. SURAJIT DAS, AMICUS CURIAE (R-2) PP, ASSAM
MOTION			
50 Crl.Pet./539/2025 B/O	SURAJIT DEY Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM
51 Crl.Pet./541/2025 B/O	BIR BIKRAM GOGOI, APS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. V A CHOWDHURY MS P SARMA MS. P P DAS	PP, ASSAM
ADMISSION			
52 Crl.Pet./1108/2022 PART-HEARD, WITH LCR 1 FILE(SCANNED COPY), FIXED	KALYAN KUMAR SARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. SURAJIT DAS, AMICUS CURIAE (R-2) PP, ASSAM
53 Crl.Rev.P./401/2024 FIXED	RAJESH JAIN Versus ANJALI LAKHAR	MR. R DE	

54	Crl.Pet./1099/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	KAMAL ROY AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. P P BORTHAKUR (R-2) MR. PRIYANKU PRATIM PARASOR (R-2) MR. T KALITA (R-2) MS. IVY HUSSAIN (R-2) PP, ASSAM
55	Crl.A./164/2025 B/O	ABU FOZLUR ROHMAN AND ANR Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/451/2025 in Crl.A./164/2025	ABU FOZLUR ROHMAN AND ANR Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
HEARING				
56	Crl.Rev.P./99/2012 WITH LCR 2 FILES, FIXED	SAHJAHAN ALI Versus RASHIDA BEGUM	MR. A PHUKAN, AMICUS CURIAE MS.K DEKA MS.B NISA MR.A B CHOWDHURY MR.WISE IMRAN	MR.M ISLAM MR.G SARKAR MR.N UDDIN
57	Crl.Rev.P./227/2013 WITH LCR 1 FILE, FIXED	CHAMPAK DAS Versus THE STATE OF ASSAM	MR.A M BORA MR.R SARMA MR.D GOGOI MR. P J SAIKIA MR.S R BORUAH MS.C CHOUDHURY MS. M PAUL MS. S P DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
22 RFA/130/2018 (AT 10:30 AM)	ON THE DEATH OF MUKUNDA CHANDRA DAS, HIS LEGAL HEIR, SWAPNA DAS AND 2 ORS Versus SMTI MEENA DEVI	MR. P BORAH MRS K M SAIKIA MRS K M SAIKIA	MR. N ALAM MD. S U AHMED MD. S U AHMED MS. K JAIN MS. K JAIN
23 WP(C)/5428/2019 (AT 10:30 AM)	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	SC, HIGHER EDU GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
WITH I.A.(Civil)/2939/2019 in WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
ADMISSION			
24 WP(C)/3093/2024 PART-HEARD, FIXED	ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM S HOQUE	GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU.
WITH Cont.Cas(C)/532/2024	OMAR ALI SHEIKH Versus NARAYAN KONWAR AND ANR	MR. R ISLAM S BEGUM	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MR S M T CHISTIE(R-1) MR. U SARMA(R-1) MR. U SARMA(R-1) MR B KAUSHIK(R-2) MR A CHALIHA
BAIL HEARING (BA)			
26 Bail Appln./1173/2025 PART-HEARD, WITH SCANNED COPY OF CASE RECORD, FIXED	FARUK AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
ORDERS			
27 Cont.Cas(C)/211/2024 FIXED	RAJPUR HIGH SCHOOL Versus MAMATA HOJAI	MR. P SARMA	MR S M T CHISTIE MR. U SARMA

HEARING

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
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13)	MR D K MISHRA	05-05-2025	To	09-05-2025
14)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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[For Thursday,8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
24 CRP/5/2021 WITH LCR, FIXED	MSTT. NOOR FATEH and 2 ORS Versus ASSAM BOARD OF WAKF, GUWAHATI and 2 ORS.	MR. A SARMA MR. T K BHUYAN MR. S K DEKA MR. J DEKA	MR. H R A CHOUDHURY(R- 2 & 3) MS. R CHOUDHURY(R-2 & 3) MR. A GANGULY (SC, Assam Board of WAKF) (R- 1) MS. E YASMIN (R-2 & 3)
WITH I.A.(Civil)/609/2025 in CRP/5/2021	NURUT ZAMAN AND ORS Versus NOOR FATEH AND ORS	MS. R CHOUDHURY	MR S K DEKA

LEAVE NOTE OF ADVOCATES FOR 08/05/2025

1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. L C DEY	24-04-2025	To	15-05-2025
4)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
5)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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13)	MR D K MISHRA	05-05-2025	To	09-05-2025
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15)	MR. K MIRA	09-05-2025	To	14-05-2025
16)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025

17)	MR. S SHARMA	06-05-2025	To	08-05-2025
18)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025
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26)	MR. B NATH	07-05-2025	To	12-05-2025
27)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
28)	MR. M RAHMAN	07-05-2025	To	12-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,8th May 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

11	Bail Appln./1143/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD SAHID ALAM Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN	SC, NCB
12	Bail Appln./1206/2025 WITH CASE RECORD(SCANNED COPY), BA/399/2025 (D/O), OFFICE NOTE	ASHIK MIAH AND 2 ORS. Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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[For Thursday,8th May 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

6	MACApp./208/2016 WITH LCR, B/O	MISS HIRJIR INGTIPI and ANR Versus M/S ORIENTAL INSURANCE COMPANY LIMITED and ANR	MR.T J MAHANTA MR.B BORA MR.A BARUA MR.S SINGH	MS.R D MOZUMDARR-1 MS.C MOZUMDAR(R-1)
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[For Thursday,8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 3:45 PM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
21	I.A.(Civil)/1626/2023 (AT 10:30 AM) in RSA/14238/2022	SHRI SHRI CHATURBHUI DHAM (NARAYAN), DEITY Versus THE STATE OF ASSAM AND 5 ORS.	MR C GOSWAMI	GA, ASSAM MR. B K DAS (R-6) MR H P GUWALA (R-6) H P NEOG (R-6)
	WITH RSA/14238/2022 (Filing Number)	SHRI SHRI CHATURBHUI DHAM (NARAYAN), DEITY Versus THE STATE OF ASSAM AND 5 ORS. F	MR C GOSWAMI	
ADMISSION				
22	CRP(IO)/167/2024 FIXED	THE ORIENTAL INSURANCE COMPANY LTD. Versus OIL INDIA LIMITED AND 3 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R GOSWAMI(R-3) MR A SARMA (R-1) MS. P BORTHAKUR(R-3)
ORDERS				
23	RFA/18/2025 BY SLIP	BIJOY TUMUNG Versus NIREN CHOUDHURY 5 ORS	MR. H C SARMA	
HEARING				
24	RSA/195/2015 WITH LCR, B/O	MD MOIYOB ALI Versus MD ABDUL KHALIQUE and 11 ORS	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	MR.A R SIKDAR(R-7) MR.N AHMED(R-7) MR.M H TALUKDARR-7
25	RSA/73/2022 WITH LCR, FIXED	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	MR. S KALITA MS P BORUA MR. S KAKATI MR P DAS MS D TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
42 Crl.Pet./902/2024	BHABADWIP BORAH @ SRI BHABADUP BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. M R SODIAL (R-2) MR. K BROOK (R-2) PP, ASSAM
43 Crl.Pet./1292/2024	RUHUL AMIN Versus NOOR NEHAR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. K BHUYAN MR. M U E BHUYAN
DELIVERY OF ORDER			
44 AB/707/2025	RAJ KUMAR MISHRA Versus UNION OF INDIA AND 2 ORS.	MR A V SINGH MR W R MEDHI MR P TALUKDAR	SC, GST MR. S C KEYAL
WITHDRAWAL			
45 Bail Appln./1355/2025 B/O	GURIYA KUMARI AND 2 ORS Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR. S SARKAR	PP, ASSAM
BAIL HEARING (BA)			
46 Bail Appln./536/2025 FIXED	NACHIMUDDIN SK Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM
47 Bail Appln./1304/2025 WITH OFFICE NOTE, FIXED	MANGAL MIAH Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY K A SODIAL	PP, ASSAM
48 Bail Appln./1372/2025 WITH OFFICE NOTE, FIXED	GAUTAM KUMAR Versus THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) Q. KIBA MS S BEGUM MS N SULTANA A SAHA	PP, ASSAM
BAIL HEARING			
49 AB/561/2025 WITH OFFICE NOTE, FIXED	RAKIB MONDOL Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	MR. M BISWAS (INFORMANT) MR K HUSSAIN (INFORMANT) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
39 WP(C)/6303/2018 AT 10:30 A.M	M/S. KALPATARU AGRO FOREST ENTERPRISE Versus THE UNION OF INDIA AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, RAILWAY
MOTION			
40 WP(C)/1951/2025 PART-HEARD, FIXED	BIKASH DEB AND 39 ORS Versus THE STATE OF ASSAM AND 5 ORS.	S. HUSSAIN	SC, ELEM. EDU MRS. R DEVI (C.G.C) SC, N C T E DY.S.G.I. SC, BTC
WITH 41 WP(C)/477/2024	DAYANANDA DOLEY AND 101 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U HAZARIKA MR. H. BURAGOHAIN SC, N C T E MS A DEVI MS. H BORAH	DY.S.G.I. SC, EDU
WITH I.A.(Civil)/284/2025 in WP(C)/477/2024	DAYANANDA DOLEY AND ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN SC, N C T E MS A DEVI MR. H BURAGOHAIN MS. H BORAH	DY.S.G.I. SC, EDU
WITH I.A.(Civil)/836/2025 in WP(C)/477/2024	DAYANANDA DOLEY AND 101 OTHERS Versus THE STATE OF ASSAM AND 4 OTHERS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, N C T E DY.S.G.I. SC, EDU
WITH 42 WP(C)/483/2024	MRIGEN KALITA AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U HAZARIKA MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, N C T E DY.S.G.I. SC, EDU
WITH I.A.(Civil)/289/2025 in WP(C)/483/2024	MRIGEN KALITA AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, N C T E DY.S.G.I. SC, EDU

43	WITH WP(C)/820/2024	MANASHI KUMARI BORDEKA AND 331 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/291/2025 in WP(C)/820/2024	MANASHI KUMARI BORDEKA AND 331 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
44	WITH WP(C)/824/2024	MINAKSHI KALITA AND 251 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/287/2025 in WP(C)/824/2024	MINAKSHI KALITA AND 251 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
45	WITH WP(C)/825/2024	PRANAB SARKAR AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/286/2025 in WP(C)/825/2024	PRANAB SARKAR AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
46	WITH WP(C)/1018/2024	ELIZA BEGUM AND 88 ORS. Versus THE TATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
	WITH I.A.(Civil)/288/2025 in WP(C)/1018/2024	ELIZA BEGUM AND 88 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
47	WITH WP(C)/1029/2024	MANIK CHANDRA DAS AND 198 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU

	WITH I.A.(Civil)/285/2025 in WP(C)/1029/2024	MANIK CHANDRA DAS AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU
48	WITH WP(C)/1172/2024	MRIGEN KALITA AND 279 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A S CHOUDHURY MR. B D DEKA MR. P MAHANTA S. HUSSAIN MR A BHATRA MS C DAS MS. M BORGHAIN	DY.S.G.I. SC, BTC SC, EDU
	WITH I.A.(Civil)/1293/2025 in WP(C)/1172/2024	MRIGEN KALITA AND ORS Versus THE STATE OF ASSAM AND ORS	MR S HUSSAIN	SC, N C T E DY.S.G.I. SC, BTC SC. EDU.
49	WITH WP(C)/1210/2024	CHANDANA DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I.
50	WITH WP(C)/1305/2024	MAFIDA BEGUM AND 47 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU SC, N C T E DY.S.G.I.
51	WITH WP(C)/1379/2024	GAURAB YADAV AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR M H AHMED I AMIN MR. O ULLAH	SC, ELEM. EDU GA, ASSAM MR. D J DAS (R-5) DY.S.G.I.
52	WITH WP(C)/1407/2024	KAVERI DEKA AND 30 ORS. Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
	WITH I.A.(Civil)/282/2025 in WP(C)/1407/2024	KAVERI DEKA AND ORS. Versus THE STATE OF ASSAM AND ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
53	WITH WP(C)/1508/2024	JUBBAR ALI AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
	WITH I.A.(Civil)/290/2025 in WP(C)/1508/2024	JUBBAR ALI AND ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN	SC, ELEM. EDU
54	WITH WP(C)/1521/2024	DHRUBAJIT DAS AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A S CHOUDHURY MR. B D DEKA MR. P MAHANTA S. HUSSAIN MR A BHATRA MS C DAS MS. M BORGHAIN	SC, ELEM. EDU SC, N C T E DY.S.G.I. SC, BTC

	WITH I.A.(Civil)/1284/2025 in WP(C)/1521/2024	DHRUBAJIT DAS AND ORS Versus THE STATE OF ASSAM AND ORS	SC, ELEM. EDU SC, N C T E DY.S.G.I. SC, BTC
55	WITH WP(C)/1562/2024	NABAJYOTI DEWRIA AND 36 ORS Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL SC, N C T E DY.S.G.I. SC, EDU
	WITH I.A.(Civil)/283/2025 in WP(C)/1562/2024	NABAJYOTI DEWRIA AND 36 ORS Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL SC, N C T E DY.S.G.I. SC, EDU
56	WITH WP(C)/1752/2024	JAYANTA SARMAH AND 20 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL SC, ELEM. EDU MR H GUPTA(R-3) MR H GUPTA(R-3) SC, N C T E DY.S.G.I.
57	WITH WP(C)/1913/2024	MILON BASUMATARY AND 38 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A S CHOUDHURY MR. B D DEKA MR. P MAHANTA S. HUSSAIN MR A BHATRA MS C DAS MS. M BORGOHAIN MR. D J DAS SC, N C T E DY.S.G.I. SC, BTC SC, EDU
	WITH I.A.(Civil)/838/2025 in WP(C)/1913/2024	MILON BASUMATARY AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A S CHOUDHURY MR. P MAHANTA S. HUSSAIN MR A BHATRA MS C DAS MS. M BORGOHAIN MR. D J DAS SC, N C T E DY.S.G.I. SC, BTC SC, EDU
	WITH I.A.(Civil)/1294/2025 in WP(C)/1913/2024	MILON BASUMATARY AND ORS Versus THE STATE OF ASSAM AND ORS	MR S HUSSAIN SC, N C T E DY.S.G.I. SC, BTC SC. EDU.
58	WITH WP(C)/1980/2024	UTPAL SARKAR AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL SC, ELEM. EDU MR. J LASKAR (R-5) SC, N C T E DY.S.G.I.
59	WITH WP(C)/2935/2024	RAHUL THAKUR AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH MS. S NATH MR. C AGARWAL MR. K GOGOI(R-3) SC, N C T E DY.S.G.I. SC, EDU
60	WP(C)/2108/2025 B/O	MAJOR NIKLESH KUMAR LOHANI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA S BORPUJARI DY.S.G.I.
ORDERS			
61	I.A.(Civil)/1462/2025 B/O in WP(C)/1084/2025	DR LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM GA, ASSAM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 08/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
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25)	MR. A RONGPHAR	08-05-2025	To	08-05-2025
26)	MR. B NATH	07-05-2025	To	12-05-2025
27)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
28)	MR. M RAHMAN	07-05-2025	To	12-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,8th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
41	Review.Pet./76/2018 AT 2:00 PM, IN MACAPP./90/2009 (D/O)	SMTI. SWAPNA JYOTI GOHAIN and 2 ORS Versus ORIENTAL INSURANCE CO. LTD. and ANR	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MRS. S S BAWARI MD. ASLAM	MS. N MODI (R1) MS. P DEBNATH (R2) MR. R C PAUL (R2) MR. S DUTTA (R1) MR. C SHARMA MR. SIDHANT DUTTA (R1)
WITHDRAWAL				
42	Bail.Appln./1139/2025 B/O	MAIDUL ISLAM Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
MOTION (BA)				
43	Bail.Appln./1394/2025 WITH OFFICE NOTE, FIXED	ARBIND CHOUHAN Versus THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY MS. S DEVI MS A AFREEN N CHAKRABORTY	PP, ASSAM
HEARING				
44	LA.App./2/2019 (AT 2:00 PM), PART-HEARD, LCR 3 FILES, FIXED	SRI ALOK BAGARIA ANR ANR Versus THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH	MR. A M BORA MR A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
WITH				
45	LA.App./3/2019 WITH LCR 3 FILES	SRI ALOK BAGARIA AND ANR Versus THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH AND 2 ORS.	MR.A D CHOUDHURY MR.A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE

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[For Thursday,8th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
25	CRP(IO)/288/2023 FIXED	MANISH SISODIA Versus RINIKI BHUYAN SARMA	DR. B AHMED MR. N D BHUYAN MR A U AHMED MS. H SARMA MR P D BHUYAN	MR. R BORPUJARI MR. K K DUTTA MR P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA
	WITH I.A.(Civil)/2726/2023 in CRP(IO)/288/2023	MANISH SISODIA Versus RINIKI BHUYAN SARMA	DR. B AHMED MR A U AHMED MS. H SARMA	MR. R BORPUJARI
ORDERS				
26	I.A.(Civil)/3703/2024 in MACApp./57/2016 (D/O), FIXED in MACApp./57/2016	RAJA KRISHNA BORDOLOI and ANR . Versus NATIONAL INSURANCE CO. LTD. AND 3 ORS	DR. U BARUAH	
HEARING				
27	MACApp./347/2017 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus MUSST. KITABJAN BIBI and 8 ORS.	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR.K BHATTACHARJEE MR.R K BHATRA MR.J C BARMAN MR. A K SAHU (R5 & 6) MR. S SAHU (R5 & 6) MS.A BORA MR.D BANERJEE MS.P HUJURI MR.K DEKA MR A SAIKIA MR.S DEY MR.S KHAN
28	MFA/252/2019 WITH LCR, B/O	M/S GAJENDRA RAUT Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MR. DIVYANSH RATHI	MR. B SHARMA SC, NF RLY

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
42	Bail Appln./529/2025	GAUTAM RAI Versus UNION OF INDIA	MR P P MEDHI	SC, NCB
BAIL HEARING (BA)				
43	Bail Appln./672/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BISHNURAM BODO Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
ORDERS				
44	I.A.(CrI.)/372/2024 FIXED in W.P.(CrI.)/13/2019 WITH W.P.(CrI.)/13/2019	THE UNION OF INDIA AND 3 ORS Versus HITESH BARUAH DR. HITESH BARUAH Versus THE UNION OF INDIA AND 3 ORS.	RANJIT KUMAR DEV CHOUDHURY MR. K N CHOUDHURY MR. K N CHOUDHURY MR. M MAHANTA MR. R J DAS N GAUTAM	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
45	W.P.(CrI.)/14/2019 WITH I.A.(CrI.)/318/2024 in W.P.(CrI.)/14/2019 WITH W.P.(CrI.)/15/2019	DR. MIHIR KUMAR BARUAH Versus THE UNION OF INDIA AND 3 ORS. THE UNION OF INDIA AND 3 ORS Versus DR. MIHIR KUMAR BARUAH	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH RANJIT KUMAR DEV CHOUDHURY	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I. MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH
46	W.P.(CrI.)/15/2019 WITH I.A.(CrI.)/321/2024 in W.P.(CrI.)/15/2019	DHARANI DHAR BARUAH Versus THE UNION OF INDIA AND 3 ORS. THE UNION OF INDIA, Versus DHARANI DHAR BARUAH,	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH RANJIT KUMAR DEV CHOUDHURY	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.

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18)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025
19)	MS. B BHUYAN	08-05-2025	To	09-05-2025
20)	MD. H BHUYAN	05-05-2025	To	06-06-2025
21)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
22)	MR. R P SINGH	13-05-2025	To	31-05-2025
23)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
24)	MR. A I KATHAR	08-05-2025	To	08-05-2025
25)	MR. A RONGPHAR	08-05-2025	To	08-05-2025
26)	MR. B NATH	07-05-2025	To	12-05-2025
27)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
28)	MR. M RAHMAN	07-05-2025	To	12-05-2025



Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY, THE 8TH DAY OF MAY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

[COURT NO: 14]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

ADMISSION

1. WP(C) 217/2024 (FIXED)	NONGKU MEGU AND 12 ORS. VERSUS THE GAUHATI HIGH COURT AND 4 ORS.	KAMAL SAXENA U BORI MINGKONG PERTIN RADHE YAKANG EDDIE PAYENG	MUK PERTIN, SENIOR ADVOCATE GA(AP) SC GAUHATI HIGH COURT
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